

**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 31-08-2020**

Morning Session

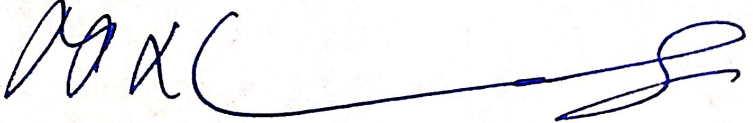
Hearing/Arguments	ORDERS
1.CR. 221/2020 2.CR. 204/2020 3.CR. 252/2020 4.CC. 6172/2016 5.CMIS. 20/2017 OBJECTIONS 6. CR. 127/2020 7. NCR. 630/2020 8. CR. 239/2020 9.CR. 106/2020 10.CR. 30/2020 11. CR.89/2020 12.CC.3838/2020 13.CC.1014/2020. 14.FCR 1/2020	15.CR. 238/2020 16.CR. 132/2020 17.CC. 3840/2020


29/8/2020
Chief Judicial Magistrate
Bangalore Rural District, Bangalore.
Bangalore

Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

In the court of Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore
Case List dated 31.08.2020

ACJM, II ACJM 1 st Session Arguments/Hearing	ACJM, II ACJM 2 nd Session Arguments/Hearing
1. Cr.575/2018	1. Cr. 141/2020
2. Cr. 38/2020	2. NCR. 778/2019
3. C.misc.411/2019	3. PCR. 279/2020
4. CC.4229/2020	4. PCR.237/2020
5. Cr. 86/2020	5. C.misc.Shivakumar
6.PCR.183/2020	6. C.misc.Lakshamma
7.PCR184/2020	7. CC.14179/2019
8.PCR 185/2020	8. Cr. 56/2020
9.PCR.Soukya Indian Hospital Objection	313 Statement
1.C.misc 447/2019	1 CC 7348/2016


Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore
29-08-2020

Note:All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnatak.